

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 1st APRIL, 2024, 12:00 P.M.

**IA (IBC)/123/GB/2023
In
CP (IB)/10/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri P Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	PMP Infratech Ltd. Vs Vishal Ghisulal Jain, RP, 2. Committee of Creditors of Nayak Infrastructure Pvt. Ltd.
Under Section	U/s 60(5) of IBC, 2016.

For Petitioner (s) :

For Respondent (s) :

Liquidator : Ms. Sudha Sarma, CS

ORDER

Ld. Liquidator is present in person. No representation either for the Petitioner or the Respondents.

List the matter on **01.05.2024**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**P Mohan Raj
Member (Judicial)**